(ख) क्या यह सच है कि केन्द्र सरकार ने राज्य सरकारों को लाटरियों पर प्रतिबंध लगाने के लिए कोई निर्देश जारी किए हैं; और

(ग) यदि हां, तो इस मामले में राज्य सरकारों ने क्या प्रतिक्रिया व्यक्त की है ?

†[Income from lotteries

1139. SHRI BHISHMA NARAIN SINGH:
SHRI SITARAM KESRI:
SHRI BHAIRAB CHANDRA MAHANTI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister has recently described the income accruing from the lotteries in the various States as another form of gambling;

(b) whether it is also a fact that the Central Government have issued any directions to the State Governments to ban the lotteries; and

(c) if so, what is State Governments' response in the matter?]

गृह मन्त्रालय में राज्य मन्त्री (श्री धनिक लाल मण्डल) : (क) सरकार जानती है कि जूए के कई तरीकों की तरह लाटरियां कुशलता पर नहीं अवसर पर आधारित हैं ।

(ख) जी नहीं, श्रीमान् ।

(ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Government are aware that, like many forms of gambling, lotteries are based on chance rather than skill.

(b) No, Sir.

(c) Question does not arise.]

†[ ] English translation.

Import of cotton

1140. SHRI SITARAM KESRI:
SHRI DHARAM CHAND JAIN:
SHRI BHISHMA NARAIN SINGH:

Will the Minister of INDUSTRY be pleased to state the quantity of cotton imported during the last three years and the names of the countries from which it was imported?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): During the last three years 10,99,313 bales (170 Kg. each) of cotton were imported from Sudan, Egypt, U.S.A., Mexico Paraguay, Pakistan, Afganistan, West Africa, Guatemala, Argentina, Central America, Brazil, U.S.S.R., Iran, Nicaraguay and Tanzania.

भारत में उपग्रह छोड़ने की सुविधा वाले केन्द्र की स्थापना

1141. **श्री गुरु देव गुप्ता** : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अंतरिक्षयान या उपग्रहों को अंतरिक्ष में छोड़ने के लिए सभी उपकरणों और लांचिंग पैड से सज्जित केन्द्र की स्थापना का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) उस पर कितना व्यय होने की संभावना है ?